

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF FAIRDEAL MULTIFILAMENT PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>FAIRDEAL MULTIFILAMENT PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	25/03/2014
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate Debtor	U25200GJ2014PTC079367
5.	Address of the registered office and principal office (if any) of corporate Debtor	Block No 49, Nr Gopinath Industrial Park, Chacharwadi, Vasana, Sanand Ahmedabad 382110, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	Date of Order is 21/02/2023 (Certified copy of order received on 22/02/2023)
7.	Estimated date of closure of insolvency resolution process	19/08/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sachin Naveen Sinha IBBI/IPA-002/IP-N00939/2019-2020/12985
9.	Address and e-mail of the interim resolution professional, as registered with the Board	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmadabad-382424, Gujarat <a href="mailto:sachinsinhaassociates@gmail.com">sachinsinhaassociates@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A/25, O/o Ashutosh, Silver Arc, Opp Pansikura Hotel, B/h Townhall, Ellisbridge Road, Ahmedabad-380009, Gujarat. Email: <a href="mailto:fairdealcirp@gmail.com">fairdealcirp@gmail.com</a>
11.	Last date for submission of claims	<b>06/03/2023</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not ascertained
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not ascertained
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: As given in Column 10 above.

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the FAIRDEAL MULTIFILAMENT PRIVATE LIMITED on **21/02/2023** (Certified copy of order received on **22/02/2023**).

The creditors of FAIRDEAL MULTIFILAMENT PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **06/03/2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**Date :** 24/02/2023  
**Place :** Ahmedabad

Name and Signature of Interim Resolution Professional



**SACHIN NAVEEN SINHA**  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00939/2019-2020/12985





Date: 23-02-2023

Authorised Officer,  
Repco Home Finance Ltd.**FORM A  
PUBLIC ANNOUNCEMENT**(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**FOR THE ATTENTION OF THE CREDITORS OF  
FAIRDEAL MULTIFILAMENT PRIVATE LIMITED****RELEVANT PARTICULARS**

1. Name of corporate debtor	FAIRDEAL MULTIFILAMENT PRIVATE LIMITED
2. Date of incorporation of corporate debtor	25/03/2014
3. Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
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8. Name and registration number of the insolvency professional acting as interim resolution professional	Sachin Naveen Sinha IBBI/IPA-002/IP-N00939/2019-2020/12985
9. Address and e-mail of the interim resolution professional, as registered with the Board	N-203, Parshwanath Metro City, Nr. H.B. Kapdia School, Sakar Street, T.P. 44, Chandkheda, Ahmedabad-382424, Gujarat sachinsinhaassociates@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	A/25, O/o Ashutosh, Silver Arc, Opp Pansikura Hotel, B/h Townhall, Ellisbridge Road, Ahmedabad-380009, Gujarat. Email: fairdealcirp@gmail.com
11. Last date for submission of claims	06/03/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not ascertained
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not ascertained
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: As given in Column 10 above.

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Submission of false or misleading proofs of claim shall attract penalties.

Date: 24/02/2023  
Place: AhmedabadName and Signature of Interim Resolution Professional  
SACHIN NAVEEN SINHA  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00939/2019-2020/12985

Date: 25-02-2023, Place: GUJARAT

Sd/- Authorised Officer, Bajaj Housing Finance Limited

**ORIX LEASING & FINANCIAL SERVICES INDIA LIMITED**

(formerly known as OASIS Auto Financial Services Limited) (A Subsidiary of ORIX Auto Infrastructure Services Limited)

Regd. Office : Plot No. 94, Marol Co-operative Industrial Estate, Andheri-Kurla Road, Andheri (E), Mumbai - 400 059

Tel.: + 91 22 2859 5093 / 6707 0100 | Fax: +91 22 2852 8549

Email: info@orixindia.com | www.orixindia.com | CIN: U74900MH2006PLC163937

**(Notice under Section 13 (2) of the Securitisation and Reconstruction of  
Financial Assets and Enforcement of Security Interest Act, 2002)**

The following borrowers and co-borrowers availed the below mentioned secured loans from ORIX Leasing & Financial Services India Limited. The loans of the below mentioned borrowers have been secured by the mortgage of their respective properties. As they have failed to adhere to the terms and conditions of the respective loan agreements and had become irregular, their loans were classified as NPA as per the RBI Guidelines. Amounts due by them to ORIX Leasing & Financial Services India Limited, are mentioned as per the respective notices issued more particularly described in the following table and further interest on the said amounts shall also be applicable and the same will be charged as per contractual rate with effect from their respective dates

Sr No.	Loan Account No.	Type of Loan	Name of borrowers	Outstanding as per 13(2) Notice	Notice Date	Details of Secured asset
1	LN0000000010626	SME Secured Loan	1. M/S My Mobile Studio 2. Yash Virbhushan Mehta 3. Virbhushan Harshadkumar Mehta 4. Amitkumar Harshadkumar 5. Nauka Virbhushan Mehta	INR 59,32,520.49/-	20.02.2023	All That Piece And Parcel Of Property Bearing Municipal Census No. 2396, Admeasuring 776 Sq. Ft. Carpet Area (GF-194 Sq. Ft., Ff-291 Sq. Ft., Sf-291 Sq. Ft. Carpet Area), City Survey No. 3809/a & 3809/b, Mu. Rani's Hajira, Majek Chowk, Mouje Ward Jamalpur-ii, Ahmedabad, Gujarat-380001 and Bounded On : <b>North : Pole Road, South : Muni Census No. 2395, East : Other Property, West : Road</b>
2	LN0000000019304 LN0000000008938 LN00000000009701	SME Secured Loan	1. M/S K Balaji Textile 2. Vinodkumar Bankatall Agrawal 2. Hemlata Vinodkumar Agrawal 3. Adarsh Vinodkumar Agrawal	INR 2,42,71,858.3/-	20.02.2023	<b>Property-I</b> - All That Piece And Parcel Of Flat No. c-401, City Center Nr. Idghah Gate, Nr. Girdhamagar Bridge, Admeasuring 1080 Sq. Ft., Super Built Up Area, 4th Floor, Surabhi Apartment, B/h Spectrum Tower, Opp. Police Stadium, Shahibaug, Ahmedabad- 3800016, And Bounded As : <b>North : Margin &amp; Satyam Flats, South : Passage, East : Flat No. C/402, West : Lift</b> <b>Property-II</b> - All That Piece And Parcel Of Flat No. F/9, Admeasuring 2340 Sq. Ft., Super Built Up Area, 1st Floor, Galaxy Apartment, Nr. Nirma Vidhya Mandir, Nr. Samkit Bungalows, S G Highway, Bodakdev, Ahmedabad 380054 And Bounded As: <b>North : Flat No. 12, South : Society Common Garden, East : Margin Then Block No. E, West : Flat No. 14</b>

You are hereby called upon to pay the amounts due to ORIX Leasing & Financial Services India Limited as per details shown in the above table with contracted rate of interest thereupon from their respective dates and other costs, charges etc., within 60 days from the date of this publication, failing which the undersigned shall be constrained to initiate proceedings U/s 13(4) and Sec. 14 of the SARFAESI Act, against the mortgage properties mentioned herein above to realize the amount due to ORIX Leasing & Financial Services India Limited. Further you are prohibited U/s 13(13) of the said Act from transferring the said secured asset either by way of sale / lease or otherwise.

Date: 20.02.2023  
Place : GujaratSd/-  
Authorised officer  
ORIX Leasing & Financial Services India Limited06420001  
00059307  
&  
TCHHF  
02690001  
00070517Soneji,  
Mrs. Punam Ketan  
Soneji  
Mr. Devendrabhai  
Prabhudashbhai Soneji  
Mrs. Pushpaben  
Devendrabhai Soneji

**Description of the Immovable Property:** All the rights, piece & parcel of Immovable Property bearing Survey No. 100059307 and an amount of Three Lakh Twenty Two Thousand Five Hundred and Seventy Five Only is due and payable by you under Agreement no. TCHHF 02690001 Rs. 19,18,647/- (Rupees Nineteen Lakh Eight Hundred Forty Seven Only) & 19-07-2019

4 9408443

Mr. Rajkumar  
Chauhan,  
Mrs. Khushbu  
Chauhan

Rs.12,82,579/- (Rupees Twelve Lakh Eighty Two Thousand Five Hundred and Seventy Nine Only) &amp; 19-07-2019

**Description of the Immovable Property:** All that piece and parcel of the Scheme -1: Land Under The Scheme - In The Land Of R.S. No. 242 and 250, H.No. 159, Admeasuring 13153.00 Sq. Mts. Situate Laying and Being in the Village Registration District Vadodara, The Scheme of Flat/Apartment Style Title as "SHRI SCHEDULE-2 : Description of The Property - Out Of The Aforesaid Scheme Building Being Flat No. 302, On The 3rd Floor, Having Complete Construction and Measuring Proportionate Undivided Land / Property And Measuring 65.03 Sq. Mts. Bounded West by: Adjacent Surya Flat No. 303, North by: Adjacent Surya Flat No. 301, East by: Adjacent Surya Flat No. 304, South by: Adjacent Surya Flat No. 305.

5 10272224

Mr. Kanji Agal,  
Mrs. Bhartiben Agal

Rs. 4,10,008/- (Rupees Four Lakh Ten Thousand Eight Hundred Eight Only) &amp; 20-09-2019

**Description of the Immovable Property:** All that piece and parcel of the Admeasuring Area of 43.55 Sq. Mts. Under Revenue Survey No. 729, Situated in the Village of Lagu Plot No. 254 & 255, West : Internal Road, North : Unimproved Land.

6 10201682

Mr. Ramchandrarana,  
Mrs. Geeta  
Ramchandara

Rs. 7,99,482/- (Rupees Seven Lakh Ninety Nine Thousand Four Hundred Eighty Two Only) &amp; 19-07-2019

**Description of the Immovable Property:** All That N.A. Residential Land Measuring Mts. Old Plot No. 305, Under Revenue Survey No. 546, Situated On The Entire Area Of 11 Acres And 33 Gunthas, Situated at Village : Varsamedi, Taluka : Anjar Internal Road, North :- NA Plot No. 122, South :- NA Plot No. 124

7 10412377

Mr. Kripalsinh Kishor'sinh  
Jadeja,  
Mrs. Naynaben Kripalsinh  
Jadeja

Rs. 18,42,046/- (Rupees Eighteen Lakh Forty Two Thousand Four Hundred Sixty Six Only) &amp; 11-12-2021

**Description of the Immovable Property:** All the rights, piece & parcel of Immovable Property Building "C" of which built-up area admeasuring 618-70 sq. foot i.e. 57-50 sq. ft. underneath land of the building and all internal and external rights therein, constructed on non-agriculture land for residential use bearing the name of the RESIDENCY, situated at Moje Village: Kalali, Sub District: Vadodra, Taluka: Anjar, Common lift and passage, West : Common Road, North : Penthouse No B-3-501